

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.04.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP 253/16, TP 104/17	For hearing	India Law	433	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd	Mindlogicx Infratec Ltd.	Law Square

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. SRITHULAKSHMI K.K.

9744344173

INDIALAW LLP.

FOR PETITIONER



2. ABHISHEK P.W.

9980606027

RESPONDENT



ORDER

Counsel for operational creditor is present. Counsel for corporate debtor is also present. Counsel for corporate debtor informed that matter is under consideration of compromise. List it on 23.04.2018.


MEMBER(T)


MEMBER(J)